**Declaration of Assets and Liabilities** 

50(65				2015 Year
andle	I REENA	PASWAM	, sor	daughter/wife of Kriskno Paswon
9-13	1/			to BIHAR LEGILSCATIVE ASSEMBLY PATNA
	service and present	ly working as	office	ATTENDENT

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give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

19/2/25

	Sr. No.	Description	Self .	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
TO SERVICE	(i)	Cash	10,000	NIL	NIL	NIL	NIL
	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	30,000	MIL	NIL	NIL	NIL
	(iii)	Bonds, Debentures and Shares in companies	MIL	MIL	MIL	NIL	NIL
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	MIL	MIL	NIL	NIL
THE RESIDENCE OF THE PARTY OF T	(v)	Motor Vehicles (details of make, etc.)	VIL	NIL	NIL	NIL	NIL
	(vi)	Jewellery (give details of weight and value)	NIL	HIL	MIL	NIL	NIL
	(vii)	Other assets, such as values of claims / interests	NIL	NIL	MIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Reena Pasman

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total, measurement) -Current market value	MIL	MIL		MIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL.	MIL	MIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	MIL	NIL	NIL	MIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	MIL	NIL	NIL
(v)	Others (such as interest in property)	NIL.	MIL	MIL	MIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	NIL	NIL	
	(ii) Loans from financial institutions	NIL	MIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	MIL	MIL	
	(b) dues to departments dealing with supply of water	. NIL	MIL	
	(c) dues to departments dealing with supply of electricity	MIL	NIL.	

Reeno Paswan

		NIL	MIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	MIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-FZCPP50 7 SE	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	MIL	MIL
	(iii) Sales Tax [Only in case of proprietary business]	HIL	MIL
	(iv) Property Tax	NIL	NIL

## C. **Personal Detail**

GPF/CPF/PRAN No.	:-	FZCPP5075E
Gender	:-	F (M/F)
Date of Birth	:-	0 1 0 1 1 9 9 9 (DD/MM/YYYY
Class/Group	:-	(A/B/C)
Cadre	:-	OFFICE ATTENDENT
		(Full Name e.g. B.A.SBihar Administrative Service,  B.S.S Bihar Secretariat Service etc.)

Home District SHEIKHPURA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Reema Pascocan Name of Employee: REENA PASWAN Place: PAT NA
Date: 13/02/2025 Designation: OFFICE ATTENDENT

Department: BIHLARLE GILS BATING ASSE MBLY, PATNA

Record Paswan